



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Srinagar, the 26th of October, 2016

SRO 352 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction:-

S.No.	Name of the Officer S/Shri
01	Sh. Javed Iqbal Khanday, Incharge Naib Tehsildar Sigdi & Dadpeth
02	Shri Mohd. Sultan, Incharge Naib Tehsildar, Inshan

By Order of the Government of Jammu and Kashmir.

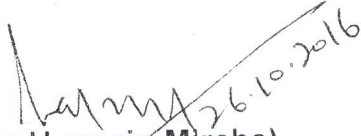
Sd/
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA.

NO: LD (P) 2007/01 /Kishtwar.

Dated:- 26-10-2016

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Kishtwar. This is with reference to his O.M. No. 1055-60/DCKAdm/16 & DCK/Adm/16/1062-66, dated 13-10-2016.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L, J& PA (w.7.s.c).
7. Concerned File.


(Shafiq Hussain Mircha)
Assistant Legal Remembrancer,
Department of LJ&P.A